

LOK SABHA

Monday, July 10, 1967/Asadha 19,
1969 (Saka)

The Lok Sabha met at Eleven of the
Clock

[MR SPEAKER in the Chair]

Obituary Reference

Mr. Speaker I have to inform the House of the sad demise of Shri Naushir Bharucha who passed away at Bombay on the 9th July, 1967, at the age of 59

Shri Naushir Bharucha was a Member of the Second Lok Sabha during the years 1957-62. He took active part in the proceedings of the House and the Committees

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family

Shri Nath Pai (Rajapur) I should like to pay my homage to the memory of late Shri Naushir Bharucha who was a colleague of ours for five years in this House

I should briefly say this much about him that as a lawyer, as a scholar, in every field, wherever he took a duty, he gave the best in him to that duty and to the fulfilment of that duty. As a member of the Corporation of Bombay and then the Bombay Legislature and later on, a Member of this august House, it was incredible what concentration, what application and what devotion he brought to his task

We had many distinguished parliamentarians and I trust and hope and pray that we shall continue to have

great parliamentarians since to the extent that we produce such dedicated and devoted parliamentarians this House will be able to discharge the expectation of our people. But I must say in all humility, and without any fear of contradiction that I did not come across a Member of Parliament who brought such studied application, however minor might be the matter that the House was seized of. It was a regulated life with clocklike regularity in everything that he did, and with that passion for his parliamentary work he toiled during the five years that he was here

I hope the House will join me in mourning the death of a valient social fighter for the cause of our people and a dedicated and devoted parliamentarian of unusual merit

Shri Ranga (Srikakulam) I wish to join my hon friend Shri Nath Pai in what he has said about our friend Shri Naushir Bharucha. He was a constitutionalist to the core and a very good parliamentarian. He took his duties as a Member of this House very seriously. He made valuable contributions. He lent dignity, in all that he did, to this House, and he set an example of what a Member of Parliament should try to be during the five years that he had been our colleague in this House

I join Shri Nath Pai and you, Sir, in mourning his Shri Naushir Bharucha's death

The Minister of External Affairs (Shri M. C. Chagla): I wish to endorse what my hon friends Shri Nath Pai and Shri Ranga have said

As Shri Naushir Bharucha came from Bombay, I knew him very well

I entirely agree with what Shri Nath Pai has said, namely that he was a very dedicated worker. A simple and unassuming man who had the highest sense of duty which he performed very well.

Mr. Speaker: The House may stand in silence for a short while to express its sorrow

(The members then stood in silence for a short while)

ORAL ANSWERS TO QUESTIONS

Indian Immigrants to Britain

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*1022 **Shri Hukam Chand Kachwal:**
Shrimati Tarkeshwari Sinha:
Shri Onkar Singh:

Will the Minister of External Affairs be pleased to state

(a) whether Government's attention has been drawn to the fact that there is a racket of paying the English girls for marrying Indians wanting to migrate to Britain on a temporary basis,

(b) whether Government have enquired into the matter, and

(c) if so, the steps Government propose to take to stop this racket?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c) Government have seen a Press report in the "People", a British newspaper, of a stray case to this effect. Our High Commission in London have made an enquiry and come to the conclusion that this is a stray and unproved case which is being used for publicity purposes by certain interested parties. Government do not propose to take any action as the Indian concerned is seeking legal opinion to vindicate his position.

श्री हुकम चन्द कक्षवाय मैं यह जानना चाहता हू कि यह जो प्रचार करने की चेष्टा की जा रही है, क्या भारत सरकार ने इस को रोकने के लिए कोई विशेष कदम उठाये हैं।

Shri M. C. Chagla: The question of preventing it does not arise because as I have said, this is a stray case; and even as far as this case is concerned, the person affected is trying to vindicate his position by taking necessary legal steps

श्री हुकम चन्द कक्षवाय मैं यह जानना चाहता हू कि इस प्रकार की कानूनी राय कितने लोगों ने ली है और इस पर भारत सरकार की क्या प्रतिक्रिया है। क्या सरकार ने इस बात पर भी विचार किया है कि इस प्रकार के मामले इक्के-दुक्के जरूर हैं, परन्तु इन से हमारे देश की बहुत बदनामी हा सकती है ?

Shri M. C. Chagla: There is only one person concerned. He is a gentleman by the name of Shri Rajmal Singh. As I said, he has denied the allegation. The allegation was that he tried to put through this transaction and got some commission, and that that was the reason why he was interested in this transaction. He had denied this allegation and is taking legal opinion as to what he should do to vindicate his position.

Apart from this,—we enquired of our High Commission in London—no other case has come to light.

श्री यशपाल सिंह मैं यह जानना चाहता हू कि अगर अमेज लडकिया हवारे नागरिको के साथ शादी करे, ता इसमे बुराई की क्या बात है।

Mr. Speaker: I do not think any answer is necessary.

Shri Hem Barua: Are Government aware of the fact that recently there is an anti-Indian feeling—and that feeling is growing—in England, and Indians are debarred from the teaching profession so far as the humanities are concerned on the ground that their English accent is likely to lower the standard of education in England? Is there a ban like that and are Govern-